

भारतीय खाद्य सुरक्षा एवं मानक प्राधिकरण

वेबसाइट पर अपलोड करने हेतु मासिक उपलब्धियोंकी सामग्री

सितम्बर, 2024

Important policy decisions taken and major achievements during the month:

REGULATION

Sl. No	Regulation	Status
1.	Draft Food Safety and Standards (Fortification of Foods) Amendment Regulations, 2024	Notified on 18.09.2024
2.	Draft Food Safety and Standards (Contaminants, Toxins and Residues) Amendment Regulations, 2024 relating to comprehensive revision of MRL of pesticide	Notified on 18.09.2024
3.	Draft Food Safety and Standards (Contaminants, Toxins and Residues) Amendment Regulations, 2024 relating to limits of metal contaminant, Crop contaminants & naturally occurring toxic substances and antibiotic	Notified on 18.09.2024

Final Notification September, 2024- NIL

- Organized Workshop on Legislative drafting on 22nd and 23rd August, 2024.

SCIENCE AND STANDARDS

1. FSSAI has notified the **Draft Food Safety and Standards (Contaminants, Toxins and Residues) Amendment Regulations, 2024 relating to revision of MRL of pesticides for seeking the comments of stakeholders latest by is 22nd November, 2024.**

2. FSSAI has notified the **Draft Food Safety and Standards (Contaminants, Toxins and Residues) Amendment Regulations, 2024 relating to limits of metal contaminant, Crop contaminants & naturally occurring toxic substances and antibiotics seeking the comments of stakeholders.**

3. FSSAI has notified the **Draft Food Safety and Standards (Fortification of Foods) Amendment Regulations, 2024 relating to deletion of sub-regulation (4) of regulation 7 for seeking the comments of stakeholders latest by is 22nd November, 2024.**

4. The meetings of following Scientific Panels and Expert Committees were organised to formulate the standards of the articles of foods and processing of applications of non-specified foods & other scientific matters respectively

S. No.	Name of scientific Panel/expert Committee of FSSAI	Date
1	27th meeting of Scientific Panel on milk and milk products (SP-14)	04/09/2024
2	11th meeting of Expert Committee-4 (EC-4) to examine the approval of Non-specified Food and Food Ingredients	09/09/2024
3	32nd meeting of the Scientific Panel on Water and Beverages	09/09/2024
4	Stakeholder consultation meeting in reference of nomenclature of non-dairy/plant based/Vegan products	10/09/2024
5	10th meeting of Expert Committee-5 (EC-5) to examine the approval of Non-specified Food and Food Ingredients	11/09/2024
6	28th Meeting of Scientific Panel on Sweets and confectionery	23/09/2024
7	10th meeting of Expert Committee-6 (EC-6) to examine the approval of Non-specified Food and Food	25/09/2024

	Ingredients	
8	43 rd meeting of Scientific Panel on Cereals, pulses and legumes and their products	27/09/2024
9.	<ul style="list-style-type: none"> • Conceptualization and conduct of Panel discussions during Global Food Regulators Summit from 20th -21st September, 2024 on: • Regulating Health Supplements and Nutraceuticals: An Evolving Landscape. • Antimicrobial Resistance : Mitigation through inclusive strategies • Sustainable Food Packaging : Policy, Innovation and Compliance. • Impact of Animal Feed on Food safety and Human Health. • Further, a Conclave of Asian Member Countries on Enhancing Regional Collaboration & Harmonization in Standards Setting Process was organized during GFRS-2024 and the event was much appreciated and highlighted by Codex Alimentarius Commission on its website (https://www.fao.org/fao-who-codexalimentarius/news-and-events/news-details/en/c/1710816/). 	

Codex Coordination Group (CCG) meetings held:-

- 1st CCG9 meeting for the 27th Session of Codex Committee on Food Import and Export Inspection and Certification Systems (CCFICS27) held on 05.09.2024.
- 1st CCG7 meeting for Codex Committee on Nutrition and Foods for Special Dietary Uses (CCNFSDU44) held on 25.09.2024

Delegations for Codex Committee meetings:-

- Indian delegates participated in 27th Session of Codex Committee on Food Import and Export Inspection and Certification Systems (CCFICS27) held at Cairns, Australia from 16th to 20th September 2024

India participated & contributed in following three Electronic Working Group (EWG) constituted under Codex Committee on Fats and Oils (CCFO):-

- Standard for Microbial Omega-3 Oils.

- Collection and submission of scientific data and information on olive oil
- Proposed Draft Revisions to Codex Standards on Fats and Oils to limit industrially produced Trans-Fatty Acids

India participated and contributed in “Standard for development of Dried Seed Coriander” Electronic Working Group (EWG) constituted under Codex Committee on Spices and Culinary Herbs (CCSCH).

India participated & contributed in following five Electronic Working Group (EWG) constituted under Codex Committee on Contaminants in Foods (CCCF):

- Review of the Code of practice for the prevention and reduction of pyrrolizidine alkaloids contamination in food and feed (CXC 74-2014)
- Maximum level for total aflatoxins in ready-to-eat peanuts
- Review of the Code of Practice for the Reduction of Acrylamide in Foods (CXC 67-2009)
- Development of a code of practice for the prevention and reduction of tropane alkaloids in foods
- Maximum levels for lead in certain food categories

Specific Trade Concerns (STC)-1 raised and 2 are in the process

Notification – the following notifications were sent to ministry of Commerce but not yet notified in e ping website:

- Integrated veterinary Health certificate,
- Draft Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulations, 2024 related to Natamycin,
- Draft Food Safety and Standards (Fortification of Foods) Amendment Regulations, 2024 related to removal of the advisory regarding Thalassemia and Sickle Cell Anaemia.
- Draft Food Safety and Standards (Contaminants, Toxins and Residues in Foods) Amendment Regulations, 2024

Fellowship program

- Ms.SaksheePipliyal, Asstt. Director has been awarded SPS Transparency Champions Course (in English) Dated 30th September 2024 to 11th October 2024 at Geneva, Switzerland.

QUALITY ASSURANCE

- The total no. of Primary Notified laboratories under sec 43(1) are 244. (3 New laboratories have been notified and 4 laboratories have been de-notified, amendment

in name and address of 3 laboratories). The total number of Referral laboratories notified u/s 43(2) is 22.

- The Computer-Based Test (CBT) for the 10th Food Analyst Examination 2024 is scheduled to be held on October 20, 2024. The practical examinations are tentatively set for December 28-29, 2024 (Batch I) and January 4-5, 2025 (Batch II).
- FSSAI conducted 2 training programmes in the month of September for State Food Testing Laboratories and FSSAI Notified Laboratories. A total of 42 participants attended these training programmes. Details for which are as follows:

S. No.	Topic of Training	Date	Venue of the training	Number of participants	States participated
1.	Training on Pesticide residues analysis in food matrices using LC/GC-MSMS & addressing the challenges in ETO testing	17 th -20 th September, 2024	Food Safety Solution Center (FSSC), NFL Ghaziabad	23	<i>Delhi, Haryana, Punjab, Rajasthan, Uttar Pradesh and Uttarakhand</i>
2.	Hands-on Training on Microbial analysis for Milk and Milk Products	17 th -21 st September, 2024	Centre for Microbiological Analysis Training (CMAT), NFL Ghaziabad	19	<i>Delhi/NC R, Haryana, Rajasthan, Himachal Pradesh and Uttar Pradesh</i>
Total				42	

- Work on “Setting up of Microbiological Section and Installation of Equipment on Turnkey Basis” is under process for the following laboratories: Aurangabad, Jaipur, Mysore, Thiruvananthapuram, Bengaluru, Belagavi, Bhubaneswar, Vadodara, Patna, Bhopal, Solan, Varanasi, Ranchi, Singtam, Agartala, Guindy, Imphal, Puducherry, Kolkata and Haryana (Lab in Chandigarh).
- FSSAI and M/s Merck life sciences private limited have jointly conducted the National Surveillance for testing salmonella in Fish and Fish Products. Samples of processed fish products from organized sector were collected by Central Food Safety Officers (CFSOs) from 3 regions – Delhi-NCR, Kolkata, Kochi and the samples were analysed at Center for Microbiological Analysis Training (C-MAT) lab at National Food Laboratory, Ghaziabad, National Food Laboratory, Kolkata and Central Institute of Fisheries Technology (ICAR CIFT), Kochi. Data collation, analysis and report generation is under progress.

REGULATORY COMPLIANCE

- **Implementation of Rs. 100 Registration Fee Waiver for Street Food Vendors w.e.f 28th September 2024:** In order to encourage ‘Hawkers’ for registration, Food Authority has waived off the registration fees of hawkers w.e.f 28th September 2024 and grant them the registration certificate for five years [instead of giving option for selection of validity from one to five years] when applying for new Registration. This waiver of registration fee will also be applicable for renewal of registration certificate by all hawkers.

INFORMATION TECHNOLOGY

1. Launch of Food Import Clearance System (FICS) 2.0: The upgraded version of the Food Import Clearance System, FICS 2.0, has been officially launched to streamline and modernize the food import clearance process. This advanced system addresses the limitations of the previous version and introduces several new features aimed at ensuring faster, more transparent, and secure processing of food import applications.

Key Features and Enhancements:

- **End-to-End Online System:** The entire import clearance process is now fully automated, from filing the Bill of Entry at customs to receiving the No Objection Certificate (NOC) or Non-Conformance Report (NCR).
- **Enhanced Security:** The system features OTP-based login for enhanced security and seamless integration with other FSSAI portals like FoSCoS.
- **Smart Dashboard:** The Smart Dashboard presents essential data in clear, easy-to-understand graphical formats, providing a real-time overview of the application status, lifecycle tracking, and smart analytics.
- **Priority Indicators:** FICS 2.0 introduces a priority indicator system that allows applications to be processed based on their urgency and historical compliance, ensuring efficient resource allocation.
- **Integration with External Systems:** Seamless integration with systems such as CBIC's ICEGATE, DGFT, and InFoLNeT provides a comprehensive view of the import process and reduces duplication of efforts.

2. Launch of Food Import Rejection Alert (FIRA) Portal: The Food Import Rejection Alert (FIRA) portal has been developed and launched as a critical tool for the rapid exchange of information on food import rejections at Indian borders. This portal aims to strengthen global collaboration on food safety and ensure that only safe and quality food products enter the Indian market.

Key Features of the FIRA Portal:

- **Rapid Information Exchange:** The portal facilitates the rapid exchange of information amongst global food safety authorities on food safety and health risks derived from rejected food consignments.
- **Real-Time Alerts:** FIRA provides real-time alerts on food import rejections, enabling relevant authorities and stakeholders to take immediate preventive and corrective actions.
- **Comprehensive Database:** The portal serves as a valuable database for tracking rejected food products, supporting risk management and enhancing traceability.
- **Public and Authority Access:** The portal provides access to both the general public and food safety authorities of other countries, promoting transparency and public awareness of food safety issues.
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TRAINING

Number of various trainings during the month of September 2024-

Name of Training/Event	Number of trainings	Number of people trained
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FoSTaC (FSS+COVID)	771	42920
Street Food Vendor (SFV) courses	128	6381
Training of Trainers (ToT) programme	03	45
Refresher Training Programme for Designated Officer of Punjab, Chandigarh, Uttarakhand, Ladakh, Delhi and Himachal Pradesh from 02.09.2024 to 06.09.2024 at Mahatma Gandhi State Institute of Public Administration (MGSIPA) Chandigarh	01	33
Refresher Training Programme for Food Safety Officer of Uttar Pradesh, Bihar, Delhi and Maharashtra from 23.09.2024 to 27.09.2024 at DeendayalUpadhyay State Institute for Rural Development, Lucknow	01	44
04 days Hands-on Training for Food Analysts on Pesticides Residue Analysis in Food Matrices using LC/GC-MSMS & Addressing the Challenges in ETO Testing at NTCFSS and Food Safety Solution Centre, NFL, Ghaziabad (17.09.2024 to 20.09.2024)	01	23
05 days Hands-on Training for Food Microbiologists on Microbial Analysis for Milk and Milk Products held at NTCFSS and CMAT, NFL, Ghaziabad (17.09.2024 to 21.09.2024)	01	18

SOCIAL AND BEHAVIOURAL CHANGE

- A total of 147 social media posts were created and circulated for generating public awareness through different social media platforms of FSSAI. Social media posts that were created and circulated in the month of September 2024 is attached in **Annexure-I**.
- Total number of certificates awarded under the Eat Right India initiatives are mentioned below:

S. No	Name of Initiative	Total Number of Certifications
1.	Eat Right Places of Worship	31

2.	Eat Right Campus	37
3.	Eat Right School	40
4.	Eat Right Station	5

- ShriJagatPrakashNaddaJi, Hon'ble Union Minister of Health and Family Welfare and Chemicals & Fertilizers, Government of India launched the Flavours of Shree Anna-SehataurSwadke Sang during GFRS 2024 that was conducted from 20th September 2024 to 21st September 2024 at Bharat Mandapam, New Delhi. Flavours of Shree Anna-SehataurSwadke Sang is a 13 episode show on Doordarshan promoting millet-based recipes to boost nutrition awareness.
- To raise awareness about safe and healthy diets, the Ministry of Health and Family Welfare, Food Safety and Standards Authority of India in collaboration with MyGov has launched a quiz competition titled "Eat Right Quest". This competition aims to engage and educate the public on the importance of making informed food choices and promoting a culture of health and safety in dietary habits. The deadline for this quiz has been extended until 4th October 2024.
- SMS integration for the Eat Right India certification programs has been implemented to simplify the certification process by providing transparency regarding the status of applications. Applicants can check the status of their application via SMS sent to their mobile number.
- Social and Behavioural Change Division, coordinated and managed a session on "Sports and Nutrition: Key to Health and Wellbeing" at the Global Food Regulators Summit 2024 that was conducted from 20th September 2024 to 21st September 2024 at Bharat Mandapam, New Delhi. Ms.SujataChaturvedi, IAS, Secretary (Sports), Ministry of Youth Affairs and Sports, Government of India addressed the session as keynote speaker and eminent nutritionists and sports personalities served as panelists. The panel was moderated by eminent commentator ShriPadamjeetSehrawat and included Ms.Aradhana Sharma, Chief Nutritionist of Indian Contingent at the Paris Olympics 2024, Dr.JagmeetMadan, an eminent nutritionist and renowned sportspersons such as Shri M.S.K. Prasad, Former Indian Cricketer and Chairman of the Senior Selection Committee with the BCCI, Dr. Sanjay Bhardwaj, renowned Cricket Coach, Dronacharya Awardee and ShriAmandeepJohl, Certified National Golf Coach, National Golf Academy as panelists.

INTERNATIONAL COOPERATION

Memorandum of Understanding between Food Safety and Standards Authority of

India (FSSAI) and the Brazilian Ministry of Agriculture and Livestock regarding cooperation in the area of food safety.

The Food Safety and Standards Authority of India (FSSAI) signed an MoU with the Ministry of Agriculture and Livestock (MAPA) of Brazil, at Bharat Mandapam, Pragati Maidan, New Delhi on 20 September, 2024.

The MoU signed by Mr. Carlos Henrique Baqueta Fávaro, Honourable Minister of Agriculture and Livestock of Brazil, was received in FSSAI and the said MoU is countersigned by Shri G. Kamala Vardhana Rao, CEO, FSSAI on 20 September, 2024 in the presence of Brazilian Embassy officials.

The objectives of this MoU are:

- Hold joint meetings/workshops/seminars/visits for training and capacity building.
- Exchange of information and communication in the field of food safety.
- Strengthen the existing relationship between the Parties and improve cooperation in the field of food safety.
- Streamline and prioritize issues and demands of mutual interest in accordance with national capabilities and priorities.

Areas of Cooperation under the MoU:

- Import procedures, quality control operations, sampling, analysis, packaging and labelling.
- Other areas of interest of the Parties within their responsibilities that may be mutually determined.

This MoU came into force on **20 September, 2024** and will remain in force for a period of 05 (five) years, automatically renewed for successive periods.

Annexure-I

Social Media Posts created and circulated in the month of September 2024 (SBCD)

Series	Total
#AajSeThodaKam	1
#Cheer4Bharat	1
#Cheer4India	1
#Cheers4India	1
#CII	1
#DecodingFoodSafety	1
#EatHealthy	2
#EatRight	2
#EatRightIndia	10
#EatRightPlayStrong	4
#EatRightQuest	3
#EatRightQuiz	1
#EatSafe	2
#EveryLabelSpeaks	1
#FoodAnalyst	2
#FoodLabel	1
#FoodSafety	9
#FoodSafetyBytes	1
#FoodSafetyConnect	2
#FoodSafetyManthan	1
#FoodSafeyManthan	1
#Fortification	3
#FortifiedFriday	4
#FoSCoS	4
#FoSTaC	2
#FSSAI	35
#FSSAIAwareness	1
#FSSAICelebration	1
#FSSAIFestival	1
#FSSAIFoodStreet	1
#FSSAIinAction	1
#FSSAIinitiative	3
#FSSAIinNews	3
#FSSAILicense	2
#FSSAIMonsoon	1

#FSSAIQuiz	2
#FSSAIWorkshop	1
#Ghee	2
#HarGharTiranga	2
#HHFS	1
#IndependenceDay	2
#IndependenceDay2024	1
#IndependenceDayIndia	1
#IndiaAtOlympics	1
#Janmashatamai	1
#Microplastic	1
#MondayMotivation	4
#NeerajChopra	1
#NewIndia	1
#NoToAdulteration	3
#Olympics	1
#Paris2024	1
#Paris2024	1
#ParisOlympics	1
#ParisOlympics2024	1
#SafeFood	1
#SelfieWithTiranga	1
#StateConnect	2
#StreetFood	4
Grand Total	147